

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:782

ANSWERED ON:17.08.2007

VIOLATION OF MASTER PLAN AND BUILDING BYE LAWS

Goel Shri Surendra Prakash

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether many organisations in Delhi including Indian Institute of Planning and Management (IIPM), Qutub Institutional Area, New Delhi have violated Master Plan and Building Bye-Laws by Misusing the premises for purely commercial activities;

(b) if so, whether DDA have taken any action against them;and

(c) if not, the reasons therefor ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI AJAY MAKEN)

(a): Yes, Sir.

(b): DDA have taken action including cancellation of allotment, sealing of premises and lodging of FIRs against a number of such organisations.

(c): Does not arise in view of reply to (b) above.